## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

* •		~ ~ ~		
CP/TCP/CSP/CSA	TCQD/TCQ	INO 565	/(MALI)	12017
CI / I-OI / COA	1 1001 / 1001	1/10. <u>000</u>	-/ (INITALL)	2011

CORAM:	Present:	SHRI B.S.V. PRAKAS ME	H KUMAR EMBER (J)	
		SHRI V. NALLASE ME	ENAPATHY EMBER (T)	
ATTENDENCE-CUM-ORDER SHEET THE NATIONAL COMPANY LAW TRIE			ENCH OF	
NAME OF THE PARTIES: M/s. Hit	VIS.		Ud.	
MIS. Gammon India Ud.				
SECTION OF THE COMPANIES A Companies Act 1956/2013/I & BF	ALCOHOLOGICAL STREET,		OF THE	

DESIGNATION

## Order

## TCP 565/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 28.7.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

S. No.

NAME

Sd/-

SIGNATURE

B.S.V. PRAKASH KUMAR

Member (Judicial)